

ITEM NO.16
SECTION II

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Criminal Appeal No(s). 641/2021

NARESH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 23-02-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vivek Gupta, AOR
Mr. Ankit Verma, Adv.

For Respondent(s)

Mr. Vishwa Pal Singh, AOR
Ms. Kiran Singh, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Records have not been received so far.

Issue D.O. letter for remitting records.

List again on 31.03.2022.

SAURABH PARTAP SINGH LALER
Registrar